

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1170/2017

MALTI TRIPATHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2496/2017
FOR EXEMPTION FROM FILING O.T. ON IA 2497/2017)

WITH

SLP(Cr1) No. 5628/2017 (II)

Date : 04-09-2017 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajat Bhardwaj, AOR
Ms. Rajkumari Banju, AOR

For Respondent(s)

Mr. Harish Pandey, AOR
Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the sole respondent in both the matters.

List again on 30.10.2017.

(KAPIL MEHTA)
Registrar

MG